

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/3226/A

From :- Smti. Pronita Morang,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
Special Judge, Assam
Guwahati.

Dated Guwahati the 19th May, 2025.

Sub: **Casual leave.**

Ref:- Your letter SPL./721/2025 dtd. 16.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.05.2025**, has been granted. Further, you are to hand over the charge of your Court and Office to the District & Sessions Judge, Kamrup(M), and in his absence to the next senior most Judicial Officer available at the station.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/3227/A, dated , 19-05-2025

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

@
19.05.25.

JT. REGISTRAR (VIGILANCE)

Anita ..